NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.147/ BB/ 2017	-	For hearing	252(3)	Merlin Hydraulics Pvt. Ltd. Vs ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Abash R Bartin For Abbijit Afun	Applicant	Skisz

ORDER

Counsel for Petitioner is present. He has filed memo stating that, notice was served on ROC-Karnataka, Bangalore. Await report from ROC. List it on 07/12/2017.

Member (T)

Member (J)